

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **21st January 2025(Tuesday) and 22nd January, 2025(Wednesday) ;**

I

The Regular Division Bench headed by the Hon'ble Shri. Justice M. S. Karnik will not be available for judicial work at the High Court of Bombay at Goa.

II

The re-constituted Division Bench comprising of the Hon'ble Shri. Justice Valmiki Menezes and the Hon'ble Ms. Justice Nivedita P. Mehta will take up the extant judicial assignment pertaining to the Division Bench.

III

Soon after Division Bench work is over, the Hon'ble Shri Justice Valmiki Menezes will sit singly and take up matters pertaining to Single Bench as per the board notified.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 20.01.2025

Sd/-
(Sudhir S. Shirgaonkar)
Registrar (Judicial)